

already entered India are being dealt with according to law.

(b) 462 Pakistanis are said to have entered Ganganagar District.

#### PROHIBITION SCHEME

\*582. **Dr. Ram Subhag Singh:** (a) Will the Minister of Planning be pleased to state whether it is a fact that some of the State Governments have deferred their prohibition schemes indefinitely for using all the available funds for the development schemes under the Five Year Plan?

(b) If so, which State Governments have done so?

**The Minister of Irrigation and Power (Shri Hathi):** (a) and (b). The required information is being collected and will be placed on the Table of the House in due course.

#### CONSTRUCTION OF HOUSES

\*583. **Shri Sivamurthi Swami:** (a) Will the Minister of Works, Housing and Supply be pleased to state how much money has been advanced as loan or grant during the last year to general public housing co-operative societies; and how much has been set apart for building Government servants' quarters;

(b) How many houses have been built and how many were under construction by the Ministry last year?

(c) Is there any provision made to advance loans without interest to Harijans or other poor people?

(d) If so, how much amount has been given during the last two years?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):**

(a) No grant or loan was given to general public housing co-operative societies during the year 1951-52. A sum of Rs. 53 lakhs was set apart in the year 1951-52 for building Government servants' quarters.

(b) 1211 houses for Government servants were under construction during the year 1951-52.

(c) No.

(d) Does not arise.

#### ऊनी कालीन उद्योग

\* ५८४. श्री रघुनाथ सिंह : क्या बार्गज्य तथा उद्योग मंत्री यह बतलाने की कृपा करेंगे :

(क) भारतीय ऊनी कालीन उद्योग को विकसित करने और उस के लिये

विदेशों में बाजार बनाने के लिये सरकार द्वारा उठाए जाने वाले पग;

(ख) क्या यह सच है कि भारतीय कालीन उद्योग विदेशों में अपने बाजार को खोए दे रहा है, और यदि सच है तो इस के कारण;

(ग) १९५१ और १९५२ वर्षों में निर्मित ऊनी कालीनों का मूल्य और क्रमशः देशी और विदेशी बाजारों में बेचे गये कालीनों का मूल्य ; तथा

(घ) जहां तक भारतीय कालीनों का सम्बन्ध है, कौन-कौन देश प्रतिस्पर्द्धी हैं ?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The export of carpets is being freely allowed without any license since April 1946. Our Trade Representatives abroad extend all possible facilities to carpet manufacturers and exporters in India by helping them to get trade contacts and furnishing them with the information they require. Further, in order to ensure that the trade does not suffer on account of poor quality, steps have been taken to fix minimum standards.

(b) There has been a slump in the export trade in woollen carpets since 1951.

(c) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 44.]

(d) Persia.

#### DOCTORS AND HEALTH SERVICE PROGRAMME

\*585. **Dr. Rama Rao:** (a) Will the Minister of Health be pleased to state what steps are being undertaken by Government to increase the number of doctors in the country?

(b) Has any section of the Medical Profession been consulted with regard to the Health Services Programme envisaged in the Five Year Plan?

(c) If they have been consulted, what were their views for the expansion of the Medical Services in the country?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) Steps to increase the number of doctors in the country are taken primarily by the State Governments who are doing their best in the matter with the limited finances available. Most of the larger States maintain Medical Colleges. Some of them propose to open new Medical Colleges.

(b) Yes. A representative section of the Medical Profession was constituted into a Health Panel for advising the Planning Commission and a number of sub-committees were formed to study specific subjects.

(c) Their views were generally in favour of expanding the facilities for professional education and training, an increase in the number of hospitals and dispensaries and an integrated curative and preventive approach to the problem of rural health.

#### TELEGRAPH WORKSHOP, JABALPUR

**\*586. Shri M. L. Dwivedi:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the Telegraph Workshop situated at Jabalpur is being shifted to Bangalore;

(b) if so, what are the reasons for this; and

(c) when the workshop was established in Jabalpur?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) No.

(b) Does not arise.

(c) In 1942.

#### TRAMWAYS IN DELHI

**\*587. Shri M. L. Dwivedi:** (a) Will the Minister of Transport be pleased to state what steps the Delhi Road Transport Authority have taken over the Tramways running in Old Delhi?

(b) Is it a fact that the tramways in Delhi are worn out and are not giving satisfactory service?

(c) What steps are being taken to improve or abolish the tramways in Delhi?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) The Delhi Tramways Service was taken over by the Delhi Road Transport Authority from the Delhi Central Electric Power Authority with effect from 1st April 1951.

(b) Yes.

(c) The Delhi Road Transport Authority has under consideration the question of replacing gradually the trams and trolley buses by petrol or diesel-engined buses with bodies suited to the requirements of the routes concerned.

#### RAJPUTANA DESERT

**\*588. Sardar Hukam Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the first phase of the scheme of immobilization of the Rajputana Desert has been initiated; and

(b) whether the desert has made any further encroachments upon the Indo-Gangetic plain?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) Yes. A Desert Afforestation Research Station has been established at Jodhpur with effect from the 17th October, 1952

(b) A quantitative assessment of the encroachment is not feasible.

#### CENTRAL FERTILIZER POOL

**\*589. Sardar Hukam Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have decided to continue the Central fertilizer pool during the year 1953;

(b) what were the demands for Ammonia Sulphate on the Central pool by the various States Governments and interests during the year 1952; and

(c) whether all demands could be met out of the pool?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) Yes.

(b) A statement showing the demands for sulphate of ammonia made on the Central Fertilizer Pool by the various State Governments and interests during the calendar year 1952 is placed on the Table of the House. [See Appendix IV, annexure No. 45.]

(c) Yes.

#### FOOD SUBSIDY TO TRAVANCORE-COCHIN STATE

**\*593. Shri V. P. Nayar:** Will the Minister of Food and Agriculture be pleased to state:

(a) what is the extent of subsidy or aid promised to or earmarked for Travancore-Cochin State in the light of the discussions at the States Food